

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.2073/96

Date of decision 12.11.1996

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Hon'ble Shri K.Muthukumar, Member (A)

Shri Narpal Singh s/o Sh.Bharat Singh
R/o H.No.64, Sewa Nagar, Ghaziabad(UP)

Office Phone Mechanic, SDO Phone-II,
Ghaziabad(UP)

... Applicant

(None for the applicant)

Vs.

1. The Union of India(Through its Secretary)
Ministry of Communication,
Sanchar Bhawan, New Delhi.

2. The General Manager,
Telecom, District Ghaziabad(UP)

3. C.G.M.T(U)
U.P.Telecom.Circle, Dehradun(UP)

... Respondents

(None for the parties.)

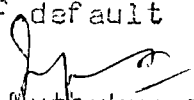
O R D E R (ORAL)

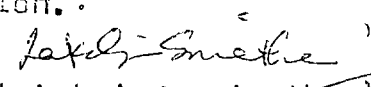
(Smt.Lakshmi Swaminathan, Member (J)

None for the applicant, even on the second call.

We note that none had appeared on behalf of the applicant
even on the previous date i.e. 11.11.1996.

In the above circumstances, this O.A. is dismissed
for default and non prosecution..


(K.Muthukumar)
Member (A)


(Smt.Lakshmi Swaminathan)
Member (J)

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